# GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION

# LOK SABHA UNSTARRED QUESTION NO. 3751 ANSWERED ON-24/03/2025

#### **SC/ST Cells in IITs**

## 3751. Dr. Gumma Thanuja Rani:

Will the Minister of EDUCATION be pleased to state:

- (a) whether it is true that out of the 19 Indian Institutes of Technology (IITs) that have SC/ST cells, 16 are non-functional and have not conducted any recent events;
- (b) if so, the steps taken by the Government in this regard;
- (c) the details of the steps taken by the Government to ensure that the IITs which currently do not have any SC/ST cells comply the guidelines of the University Grants Commission (UGC);
- (d) whether it is also true that there is a lack of funds for the existing SC/ST cells;
- (e) if so, the steps taken by the Government to ensure timely allocation and disbursal of funds to these cells; and
- (f) whether it is also true that many of the cells do not have any room allotted for meetings and discussions and do not have any information or a mechanism to check the implementation of reservation policy?

### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. SUKANTA MAJUMDAR)

(a) to (f): Indian Institutes of Technology (IITs) are autonomous Institutions governed by Institute of Technology Act, 1961 and the statutes framed thereunder. All IITs have functional SC/ST cell, and receive necessary funding and logistical support from their respective institutions for smooth functioning.

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